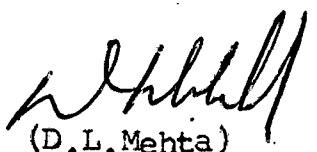


C. A. T. Bench, JAIPUR

Date of Order	Orders MP 425 /93
17.9.1993	<p>Mr.S.K.Jain - counsel for petitioner/applicant Mr.N.K.Jain - counsel for respondents.</p> <p>Heard the learned counsel for the parties. The M.P. for amendment of the O.A. is allowed. The counsel for the applicant should file the amended O.A. within a period of 3 weeks failing which the application for amendment shall stand dismissed. The M.P. stands disposed of.</p> <p>Copy Recd. ✓ 23/9/93</p> <p> (O.P.Sharma) Member (A)</p> <p> (D.L.Mehta) Vice Chairman.</p> <p>Copy sent to the opp. Adv and 6985 Date 28/9/93</p> <p>8</p>